

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SAFFRON THERAPEUTICS PRIVATE LIMITED
OPERATING IN TRADING OF PHARMA PRODUCTS AT AHMEDABAD, GUJARAT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor CIN PAN	Saffron Therapeutics Private Limited U24233GJ2014PTC080089 AAUCS7031C
2	Address of the registered office	B14, Sthapna Complex, Near Ankur Bus Stand, Opp. G.H.P. Complex, Naranpura, Ahmedabad - 380013
3	URL of website	CD is not maintain any website
4	Details of place where majority of fixed assets are located	CD being trading entity does not possessing any major assets. Fixed assets are situated at B14, Sthapna Complex, Near Ankur Bus Stand, Opp. G.H.P. Complex, Naranpura, Ahmedabad - 380013
5	Installed capacity of main products/ services	NA as CD being trading entity.
6	Quantity and value of main products/ services sold in last financial year	Value of main products/ services sold in FY 2022-23 : INR 3.10 Cr
7	Number of employees/ workmen	NIL at present
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Last audited financials available for FY 2022-23 Other details can be obtained by e-mailing on omkar@ormaloo.com and ipsaffrontherapeutics@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by e-mailing on omkar@ormaloo.com and ipsaffrontherapeutics@gmail.com
10	Last date for receipt of expression of interest	12.12.2023
11	Date of issue of provisional list of prospective resolution applicants	22.12.2023
12	Last date for submission of objections to provisional list	27.12.2023
13	Date of issue of final list of prospective resolution applicants	06.01.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.01.2024
15	Last date for submission of resolution plans	10.02.2024
16	Process email id to submit EOI	ipsaffrontherapeutics@gmail.com

Date: 27.11.2023
Place: Ahmedabad



Omkar Maloo
Resolution Professional
Saffron Therapeutics Private Limited
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